

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3118
ANSWERED ON:12.12.2012
DDA PARK BOOKINGS
Mishra Shri Mahabal

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) Whether tent mafia book Delhi Development Authority's grounds in advance forcing customers to book venues through them at higher rates;
- (b) If so, the details thereof and the reasons therefor; and
- (c) The steps taken/being taken by the Government to ensure bookings middlemen free so that common man gets an opportunity to host functions at affordable cost?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a)&(b): Delhi Development Authority (DDA) has informed that its grounds are booked by the Department as per laid down procedure. However, there were complaints appearing in press and through various sources that tent owners were getting DDA's sites booked in the name of different persons causing inconvenience to the public.

(c): DDA has also informed that it has started online booking of its grounds for public w.e.f. 7/11/2012. The website for online booking of DDA ground is www.dda.org.in. This system intends to ensure transparency in booking of function sites and also to provide opportunity to common man to host functions at affordable cost.